भारत सरकार, Government of India
अंतर्राष्ट्रीय सीमा शुल्क निदेशालय
Directorate of International Customs
केन्द्रीय उत्पाद शुल्क और सीमा शुल्क बोर्ड
Central Board of Excise & Customs
जीवन भारती बिल्डिंग, Jeevan Bharti Building
dूसरा टावर, 2nd Tower, पांचवी मंजिल, 5th Floor,
कर्नौट प्लेस, Connaught Place नई दिल्ली-110001, New Delhi-110001

EPBAX No 011-23762656
Email: dcebec.dor@gov.in
FAX No 011-23738814

फा.सं./F.No.D-20/ZLIPL/AEO-LO/2018
dिनांक/Date: 02.2018

सेवामें/To,

1. महानिदेशक, नारकोटिक्स कंट्रोल ब्लूज / The Director General, Narcotics Control Bureau,
   गृह मंत्रालय / Ministry of Home Affairs, वेस्ट ब्लॉक नं 1/ West Block, No. 1,
   विंग नं 5 / Wing No. 5, आर. के. पुराम / R.K Puram, नई दिल्ली / New Delhi -110066
2. महानिदेशक, राजस्थान इंटेलिजेंस निदेशालय, डी’ ब्लॉक, आइ.पी. भवन, आइ.पी. एसटेट, नई दिल्ली-110002
   The Director General, Directorate of Revenue Intelligence, ‘D’ Block, I.P. Bhawan,
   I.P. Estate, New Delhi -110002
3. महानिदेशक, माल और सेवा कर इंटेलिजेंस महानिदेशालय, वेस्ट ब्लॉक VIII, विंग नं 6, दूसरी मंजिल,
   आर. के. पुराम, नई दिल्ली -110066
   The Director General, Directorate General of Goods & Service Tax Intelligence, West Block VIII, Wing No. VI, 2nd Floor, R. K Puram, New Delhi -110066
4. आयुक्त विधि कार्य निदेशालय / विधि मंजिल, राजेन्द्र भवन, 210-दीनदयाल उपाध्याय मार्ग, नई दिल्ली-110002
   The Commissioner, Directorate of Legal Affairs, /4th Floor, Rajendra Bhawan, 210,
   Deendayal Upadhyay Marg, New Delhi -110002
5. अधिकारिक महानिदेशक, प्रणाली महानिदेशालय, ज्योति प्रबंधन प्रभाग, विपिनलाल गड़करसे मार्ग, सामने पाटकर
   हॉटल, न्यू मॉर्निंग लाईज़, मुंबई - 400020
   The Additional Director General, Directorate General of Systems, Risk Management
   Division, 13, Sir Vithaldas Thackersey Marg, Opp Patkar Hal, New Marin Lines,
   Mumbai-400020
6. मुख्य आयुक्त (सभी) / All Chief Commissioners, सीमा शुल्क, सीमा शुल्क (प्रविधिव), माल और
   सेवा कर, माल और सेवा कर (ऑडिट)/ Customs, Customs (Prev.), Goods & Service Tax,
   Goods & Service Tax (Audit).
महोदय / महोदया / Sir / Madam,

विषय/Sub:- (1) मैसर्स जिओन लोजिस्टिक्स इंडिया प्राइवेट लिमिटेड, को ऑथरोइज्ड इक्स्ट्रामोनिक ऑपरेटर (AEO) स्टेटस प्रदान करने के संबंध में।
Grant of Authorized Economic Operator (AEO) status to M/s Zion Logistics India Private Limited - reg.

(1) श्री. बी. ई. श्री. के परिपत संख्या 33/2016-सीमा शुल्क, दिनांक 22/07/2016 (श्री. बी. ई. श्री. की वेबसाइट पर उपलब्ध) के अनुसार मैसर्स जिओन लोजिस्टिक्स इंडिया प्राइवेट लिमिटेड, ने ए. ई. ओ. प्रमाणण हेतु आवेदन किया है।

M/s Zion Logistics India Private Limited have applied for AEO certification in terms of CBEC Circular No. 33/2016-Cus., dated 22/07/2016 (available on CBEC website).

(2) मैसर्स जिओन लोजिस्टिक्स इंडिया प्राइवेट लिमिटेड के यूनिट की सूची एवं इसके बोर्ड ऑफ डायरेक्टर्स/ प्रौद्योगिकि/प्रार्थनाएँ/कर्मचारी की सूची अनुलग्नक के और खो के रूप में संलग्न है।

A list of units of M/s Zion Logistics India Private Limited, and its Board of Directors/ Proprietors/Partners/Company Secretary is enclosed as Annexure- A&B.

(3) इसके अतिरिक्त, यह भी अनुमान है कि निम्नलिखित बिंदुओं से संबंधित विवरण इस पत्र की प्राप्ति के 21 दिनो के अंदर डाक द्वारा या उपयुक्त ई-मेल पते पर ई-मेल द्वारा अंतरराष्ट्रीय सीमा शुल्क निदेशालय की भेज दें:-

i. विष्टले तीन वित्तीय वर्षों में थोक/प्रायोजक, जालसाजी, सीधी तस्करी, उत्पाद शुल्क योग्य वस्तुओं के गुड़ रूप से निकास करने अथवा ऐसे मामलों जहां प्राइवेट से तो सेवकार बुझाया गया परंतु सरकार के छाप जमा नहीं किया गया, वे अटल पत्र मामलों के संबंध में उन्हें जारी किया गया कारण बटाहो नोटिस (एस.सी.एन.)।

ii. वे मामले जहां अब किसी विशेष प्रकार के विस्तृत अभियोजन प्रक्रिया शुरू कर दिया गया है अथवा शुरू करने पर किया गया जा रहा है।

iii. विष्टले तीन वित्तीय वर्षों के दौरान सीमा शुल्क अधिनियम, 1962 के अंतर्गत जारी किए गए सभी कारण बटाहो नोटिस (एस.सी.एन.) (उत्तर i एवं ii में दर्शाए गए के अतिरिक्त) मांगी गई कोई विवादित ड्यूटी यूं बैंक व इंकार की मांग है, ऐसी विवादित ड्यूटी मांग या ड्यूटी बैंक अथवा इंकार की मांग का अनुपालन उपलब्ध कराया जाए।

विवरण में संक्षेप में मामला, कारण बटाहो नोटिस/आदेश की तारीख तथा आलिपत राजस्व दर्शाया जाए। यदि यह आवेदन विराम/सरकार के किसी प्रतिकूल नोटिस में आया हो तो कृपया उसका विवरण भेजा जाए। यदि भविष्य में कोई नया कारण बटाहो नोटिस जारी किया जाता है, तो उसे इस कार्यालय को सूचित किया जाए ताकि इस मामले में स्थिति/ मायना की समीक्षा की जा सके।

Further, it is also requested that details regarding below mentioned points may be intimated to Director of International Customs positively within 21 days of receipt of this letter vide post or through e-mail address given above (header of the letter).
i. Show cause notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.

ii. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

iii. Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all the show cause notices issued under the Customs Act, 1962 (other than those mentioned in Point i & ii above) during the last three financial years. The ratio of such disputed duty demanded or drawback demanded or sought to be denied may be provided.

The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may please be communicated. In case any fresh/new SCN is issued in future, the same may be intimated/endorsed to this office, so that the status/accreditation can be reviewed.

(4) उक्त परिस्थिति के पैरा 3.2 के संबंध में विगत तीन वर्षों हेतु पार्टी द्वारा प्रस्तुत अनुपालन रिकॉर्ड की बेकाबू प्राप्त जांच करने हेतु यह विवरण आवश्यक है। यदि उपयुक्त संस्थापतित समायोजित तक जवाब दिया नहीं होता है तो यह माना जाएगा कि आवेदक को ए.ई.ओ. स्टेट्स प्रदान करने में आपको कोई आपत्ति नहीं है।

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the said circular. In case no reply is received within the aforesaid stipulated time period it will be presumed that you have no objection in granting ‘AEO’ status to the applicant.

(5) इसके अतिरिक्त, यदि आवेदक के अपयोग संबंधी कोई मामला आपकी नोटिस में अभी आया है अथवा भविष्य में आए तो उसकी सूचना भी हमें भेजें।

Moreover, if any incidence of dis-reputation of the applicant comes to your notice now or in future, the same may also be informed to us.

(6) यह पहले ए.ई.ओ. कार्यक्रम प्रबंधक के अनुमोदन से जारी किया जा रहा है।

This issue with the approval of AEO Programme Manager.

संलग्न: अनुल्लाग क
Encl: Annexure- A & B

भवदीय /Yours faithfully,

(मनुदेव जैन / Manudev Jain)
(सहायक निदेशक / Assistant Director)
<table>
<thead>
<tr>
<th>Branch</th>
<th>City</th>
</tr>
</thead>
<tbody>
<tr>
<td>(1) Krishna Rd. 2, Near Deenan Hospital, Kapashera, New Delhi</td>
<td>Delhi</td>
</tr>
<tr>
<td>(2) Krishna No. 1,3,4,5,6,7,8,9, 10, Ferozepur Village, New Delhi</td>
<td>Delhi</td>
</tr>
<tr>
<td>(3) No. 4, Model Colony, Rajinder Nagar, New Delhi</td>
<td>Delhi</td>
</tr>
<tr>
<td>(4) Singer Tower Premises, Co-op Society Ltd, Office No 607, 6th Floor, Plot No. G, Sector-17, Vasant Vihar, New Delhi-110070</td>
<td>Noida</td>
</tr>
<tr>
<td>(5) House No. 38, Ward No. 12, Sector No. 2, Sanskar Nagar, Sarpanch Colony, Jam purified Ludhiana (PB)-141010</td>
<td>Ludhiana</td>
</tr>
</tbody>
</table>

Authorized Signature:

For Zion Logistics India Pvt. Ltd.
<table>
<thead>
<tr>
<th>SL. NO.</th>
<th>NAME OF THE DIRECTORS</th>
<th>D.O.B.</th>
<th>DESIGNATION</th>
<th>ADDRESS</th>
<th>SHARE IN %</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>SANJAY HANSLAS</td>
<td>26/06/1966</td>
<td>DIRECTOR</td>
<td>HOUSE NO. 1273, SECTOR 31, GURGAON, HARYANA - 122001</td>
<td>25</td>
</tr>
<tr>
<td>2</td>
<td>LALIT CHANDER SHARMA</td>
<td>15/08/1969</td>
<td>DIRECTOR</td>
<td>RZ-26, A-BLOCK, MATIALA EXTN., UTTAM NAGAR, DELHI - 10059</td>
<td>25</td>
</tr>
<tr>
<td>3</td>
<td>RAGHUWIR SINGH SAINI</td>
<td>11/09/1969</td>
<td>DIRECTOR</td>
<td>WZ-59, LAJWANTI GARDEN LINE NO. 2, NEW DELHI - 10046</td>
<td>25</td>
</tr>
<tr>
<td>4</td>
<td>GOVIND GULATI</td>
<td>20/05/1973</td>
<td>DIRECTOR</td>
<td>B-72, LUXMI KUNJI, SECTOR -13, ROHINI, DELHI - 110085</td>
<td>25</td>
</tr>
</tbody>
</table>

For Zion Logistics India Pvt. Ltd.

[Signature]

Director

ZION LOGISTICS INDIA PRIVATE LIMITED

FLEET OWNER & TRANSPORT CONTRACTOR

Redg. Office: Khasra No. 142, Near Deepan Hospital, Kapashera, New Delhi-110037, Telefax: 25061101
Admn. Office: Khasra No. 1127, Rajkumar House, San Bazar Road, Rajokri Village, New Delhi-110038